

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3170  
ANSWERED ON:29.11.2010  
HOUSING SCHEME FOR UNORGANISED WORKERS  
Pakkirappa Shri S.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the schemes/programmes under implementation for providing housing to the workers of unorganised sector in the country;
- (b) the funds allocated, sanctioned and utilised by the States during the last three years and the current year, State-wise and year-wise;
- (c) the details of proposals received from the State Governments particularly from the Karnataka Government; and
- (d) the action taken/being taken by the Government on these proposals?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) & (b): The Government is implementing housing scheme viz. Revised Integrated Housing Scheme (RIHS) for Beedi and non-coal mine workers. Under RIHS, a uniform central subsidy of Rs. 40,000/- per tenement per worker is granted to eligible beneficiaries. Financial assistance of Rs. 40,000/- and Rs. 50,000/- or 75% of the cost of construction, whichever is less, is provided to the Mine Managements for construction of Type-I and Type-II houses respectively for non-coal mineworkers. The Year-wise and State-wise details of funds allocated, sanctioned and released under RIHS during last three years is annexed.

(c) & (d) Subsidy of Rs. 1002.00 Lakh, Rs. 3531.20 Lakh and Rs. 1183.20 Lakh were released to various State Governments, including Karnataka State Government, in respect of proposals received from the States during the years 2007-08, 2008-09 & 2009-10 respectively.